

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 164 of 2011 &
I.A. No. 250 of 2011

Dated : 3rd February, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tata Power Company Limited

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Jaideep Gupta, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Avijeet Kr. Lala
Mr. Sakya Singha Chaudhari

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan for R- 1
Mr. Sugam Seth for R-1
Ms. Richa Bhardwaj for R-1
Mr. Akhil Sibal
Mr. Hasan Murtaza

Appeal No. 140 of 2011

Reliance Infrastructure Limited

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Akhil Sibal.
Mr. Hasan Murtaza

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan for R- 1
Mr. Sugam Seth for R-1
Ms. Richa Bhardwaj for R-1
Mr. Avijeet Kr. Lala
Mr. Arijit Mitra

Appeal No. 144 of 2011 &
IA - 228 of 2011

**Indian Hotel & Restaurant &
Association**

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Ms. Shikha Ohri

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan for R- 1
Mr. Arijit Mitra
Mr. Sugam Seth for R-1
Ms. Richa Bhardwaj for R-1
Mr. Akhil Sibal for R-2
Mr. Hasan Murtaza foe R-2

Appeal No. 133 of 2011 &
IA - 215 of 2011

Mumbai International Airport P. Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Ms. Kanika Agnhotri

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan for R- 1
Mr. Arijit Mitra
Mr. Sugam Seth for R-1
Ms. Richa Bhardwaj for R-1
Mr. Akhil Sibal for R-2
Mr. Hasan Murtaza for R-2

**Appeal No. 132 of 2011 &
IA – 214 of 2011**

Tata Power Company Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Jaideep Gupta, Sr. Adv.
Mr. Sitesh Mukherjee
Mr. Avijeet Kr. Lala
Mr. Sakya Singha Chaudhri

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan for R- 1
Mr. Arijit Mitra
Mr. Sugam Seth for R-1
Ms. Richa Bhardwaj for R-1
Mr. Akhil Sibal for R-2
Mr. Hasan Murtaza for R-2

Appeal No. 178 of 2011

Reliance Infrastructure Limited

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Mr. Akhil Sibal
Mr. Hasan Murtaza

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan for R- 1
Mr. Arijit Mitra
Mr. Sugam Seth for R-1
Ms. Richa Bhardwaj for R-1
Mr. Avijeet Kr. Lala

Appeal No. 139 of 2011

Mumbai International Airport P. Ltd.

... Appellant(s)

Versus

M.E.R.C. & Ors.

....Respondent(s)

Counsel for the Appellant(s):

Counsel for Respondent (s):

Mr. Buddy A. Ranganathan for R- 1
Mr. Arijit Mitra
Mr. Sugam Seth for R-1
Ms. Richa Bhardwaj for R-1
Mr. Akhil Sibal for R-2
Mr. Hasan Murtaza for R-2

ORDER

Post the matter for further hearing on **24.02.2012 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/ak